

ITEM NO.114

COURT NO.15

SECTION XVII

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 8140/2012

TELECOM REGUL.AUTH.OF INDIA

Appellant(s)

VERSUS

ADITYA THACKERAY

Respondent(s)

WITH

SLP(C) No. 34882/2012 (XIV)

Date : 22-11-2023 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA  
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Appellant(s) Mr. Ankur Sood, AOR

For Respondent(s) Mr. Prashant Bhushan, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Let these matters be listed after two weeks.

In the meanwhile, all the relevant regulations covering the issues involved in the impugned order(s) may be filed by the appellant with proper indexing.

(VARSHA MENDIRATTA)  
COURT MASTER (SH)

(DIPTI KHURANA)  
ASSISTANT REGISTRAR